

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 101
IA (CA) No. 12/JPR/2023
Appeal No. 05/252(1)/JPR/2022
Under Section 252(1) of
Companies Act, 2013

In the matter of:

Registrar of Companies

...Appellant

Versus

M/s Advina Infrastructure Development Company Pvt. Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

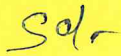
Present Through Video Conferencing: -

For the Appellant : Pooja Singh, JTA

For the Respondent : Mohmmad Bilal, Proxy

ORDER

Heard Ms. Pooja Singh, JTA appearing on behalf of the RoC, Jaipur. Mr. Mohmmad Bilal, Proxy counsel appearing on behalf of Mr. Prateek Kedawat, Adv. for the Respondent. It is submitted by Ms. Pooja Singh, JTA, that response from the MCA is still awaited. On the request of the Appellant, list the matter on 06.06.2024.



(Ashish Verma)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 09, 2024